

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

BA NO.2766 OF 2020

(In Crime No.657/2019 of Chalakudy Police Station)
(Thrissur District)

Petitioner/4th Accused

Sreejith, aged 32 years,
S/o.Johny, Vadeparambil House,
Edayar, Alangad,
Ernakulam District.

By Adv. LIFFY P. FRANCIS

Respondent

State of Kerala,
Represented by the Public Prosecutor,
High Court of Kerala,
Ernakulam – 682 031.

By P.P. Sri.B.JAYASURYA (SR) & C.K.PRASAD

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
15.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.2766 of 2020

Dated this the 15th day of May, 2020

O R D E R

When the above bail application came up for consideration, the registry informed that the bail application of the petitioner is already allowed by this Court and by mistake a separate number is given to this bail application. Hence this bail application is closed.

**P.V.KUNHIKRISHNAN
JUDGE**

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